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Mention

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.461/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name	of the Company	Seimens Construction T	ech Pvt.Ltd- Vs- ROC, Jharkh	and
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

List it on 29/01/2018.

8d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)